

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3519
ANSWERED ON:12.02.2014
NATIONAL TALENT SEARCH EXAM
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether his Ministry has received representations/requests from some of the parents of the candidates whose names were excluded from the selected list of candidates for the National Talent Search Exam (NTSE), 2012 declared on 3 January, 2013;
- (b) if so, the details of such candidates;
- (c) whether the Government proposes to review these cases and provide relief to these eligible candidates who were arbitrarily left out;
- (d) if so, the final decision of the Government in this regard; and
- (e) the steps taken/proposed to be taken to ensure that such mistakes do not occur in future NTSE exam?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b) Yes, Madam. Representations were received by the Ministry of Human Resource Development and the National Council of Educational Research and Training (NCERT) from the parents of certain candidates claiming that their names were excluded from the selected list of candidates for the National Talent Search Exam (NTSE), 2012 declared on 3rd January, 2013.

Under the scheme of National Talent Search Examination (NTSE) Scheme, 1000 scholarships are awarded every year on the basis of combined merit in Mental Ability Test (MAT) and Scholastic Aptitude Test (SAT). There is a reservation of 15% of scholarships for SCs and 7.5% scholarships for STs. Further, for the purpose of the award of the scholarship, all the candidates at the clustering cut off point for each category are included in the Select List. The NCERT had placed provisional results of NTSE 2012 on the NCERT website comprising the list of 1040 candidates, along with keys used for processing the result, in August, 2012. Thereafter, in view of the representations received by the NCERT, a Committee was constituted by the NCERT to look into these representations. The Committee recommended that one item i.e. Item No. 8 (SAT) should not be scored for processing the result. Based on the recommendation of this Committee, the NCERT uploaded the final result comprising of 1000 selected candidates on its website in January, 2013. Following this, representations were received from some of the 40 candidates, whose names did not figure in the final list.

(c) & (d) On the advice of the Ministry, the matter was placed before the Executive Committee of the NCERT in its meeting held on 3.12.2013. The Executive Committee ruled that the NCERT should provide all the affected candidates with the scholarship on humanitarian grounds.

(e) The NCERT takes utmost care to ensure that mistakes do not occur in the evaluation and declaration of the NTSE results.